

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.1736
TO BE ANSWERED ON 8TH DECEMBER, 2021**

HOUSEHOLD COVERED UNDER FSS

1736. SHRI K. NAVASKANI:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of percentage of households covered under Food Security Scheme in the country, State-wise and District-wise;
- (b) the details of the funds allocated and released for the said scheme during the last Seven years in country, State-wise and year-wise;
- (c) whether it is true that the percentage of households covered under the Food Security Act in the State of Maharashtra is very low as compared to the targets fixed;
- (d) if so, the reasons therefor;
- (e) whether the Government proposes to add more beneficiaries under the said scheme; and
- (f) if so, the details thereof?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): Details of State/Union Territory wise percentage of beneficiaries covered under the National Food Security Act 2013 (NFSA) in the country is at Annexure - I. District wise data is not maintained by Government of India.

(b): Details of year-wise funds allocated and released since 2014 under Food Subsidy to FCI, Food Subsidy to Decentralized Procurement (DCP) States and Central assistance for expenditure incurred towards intra-State transportation and handling & Fair Price Shop dealers margin is at Annexure-II.

(c) & (d): The exercise of State-wise coverage within the overall national coverage under the National Food Security Act, 2013 (NFSA) was done by the erstwhile Planning Commission (Now NITI Aayog) using the 68th round of National Sample Survey Organization Household Consumption Expenditure Survey (2011-12). A State-wise cut off level of monthly expenditure was arrived at separately for rural and urban areas and population below this cut off monthly expenditure was eligible for coverage under the Act. The methodology of Planning Commission was such that the percentage coverage under NFSA was not uniform across all States/Union Territories. Coverage was higher for those States/Union Territories, where the size of the population below the cut off level of expenditure was relatively large in proportion to their total population vis-à-vis those states where the proportion was smaller. Therefore, the coverage of some States like Maharashtra was lower vis-à-vis those States that had a higher poverty ratio as compared to Maharashtra.

(e) & (f): As per Section 9 of the National Food Security Act, 2013 the total number of persons to be covered in rural and urban areas of the State shall be calculated on the basis of the population estimates as per the census of which the relevant figures have been published. Census 2021 is not yet published.

ANNEXURE REFERRED TO IN PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO.1736 DUE FOR ANSWER ON 08.12.2021 REGARDING "HOUSEHOLD COVERED UNDER FSS".

Statement indicating State-Wise number of Persons/families Covered under National Food Security Act, 2013

As on 30.11.2021						
Sl. No.	States/ UTs	No. of families/persons identified under NFSA (in lakh)				
		Antyodaya Anna Yojana		Priority	Total persons	% of identified persons
		No. of families	No. of persons	No. of persons		
1	Andhra Pradesh	9.08	23.52	244.70	268.22	100.00%
2	Arunachal Pradesh	0.38	1.50	6.90	8.40	96.48%
3	Assam	6.92	28.08	223.08	251.17	99.71%
4	Bihar	25.01	125.05	746.11	871.16	100.00%
5	Chattisgarh	7.19	20.42	180.35	200.77	100.00%
6	Delhi	0.69	2.81	69.97	72.78	100.00%
7	Goa	0.12	0.46	4.86	5.32	100.00%
8	Gujarat	8.10	36.50	305.21	341.71	89.26%
9	Haryana	2.68	11.35	115.14	126.49	100.00%
10	Himachal Pradesh	1.82	7.67	20.98	28.64	77.80%
11	Jharkhand	9.17	37.98	225.72	263.70	99.79%
12	Karnataka	10.97	43.91	358.02	401.93	100.00%
13	Kerala	5.96	25.59	129.21	154.80	100.00%
14	Madhya Pradesh	14.81	57.28	425.31	482.58	88.32%
15	Maharashtra	25.05	108.01	592.16	700.17	100.00%
16	Manipur	0.64	1.82	18.15	19.97	79.69%
17	Meghalaya	0.70	2.91	18.54	21.46	100.00%
18	Mizoram	0.26	0.82	5.86	6.68	94.65%
19	Nagaland	0.48	2.11	11.94	14.05	94.98%
20	Odisha	12.58	38.08	286.07	324.15	99.37%
21	Punjab	1.79	7.71	133.80	141.51	100.00%
22	Rajasthan	6.29	22.29	417.72	440.01	98.52%
23	Sikkim	0.17	0.55	3.24	3.79	93.30%
24	Tamil Nadu	18.65	68.60	296.10	364.69	100.00%
25	Telangana	5.67	15.29	176.33	191.62	99.96%
26	Tripura	1.10	4.98	19.85	24.83	99.24%
27	Uttar Pradesh	40.79	130.14	1341.78	1471.92	96.80%
28	Uttarakhand	1.84	7.92	54.02	61.94	100.00%
29	West Bengal	16.42	54.99	546.85	601.84	100.00%
30	A&N Islands	0.04	0.14	0.46	0.61	96.61%
31	DNH&DD	0.05	0.24	2.78	3.02	84.88%
32	Lakshadweep	0.01	0.04	0.18	0.22	99.06%
33	Chandigarh (DBT)	0.00	0.01	2.74	2.75	55.35%
34	Puduchery (DBT)	0.25	0.81	5.42	6.24	98.37%
35	J&K	2.33	10.61	61.80	72.41	99.61%
36	Ladakh	0.06	0.29	1.15	1.44	99.99%
Total		238.05	900.47	7052.40	7952.99	97.76%

Annexure-II(A)

ANNEXURE REFERRED TO IN PART (b) OF THE UNSTARRED QUESTION NO.1736 DUE FOR ANSWER ON 08.12.2021 IN THE LOK SABHA

Details of Fund allocated for Food Subsidy to Food Corporation of India and released year-wise under National Food Security Act (including Pradhan Mantri Garib Kalyan Anna Yojana and Atma Nirbhar Bharat scheme)

(Rs in crore)

Year	Amount allocated	Amount released
2014-15	97,000	91995.35
2015-16	112000.00	112000.00
2016-17	103334.61*	103334.61*
2017-18	101981.69*	101981.69*
2018-19	140098*	140098*
2019-20	75,000.00	1,19,164.02 **
2020-21	344077	462789 ***
2021-22 Up to 30.11.21	2,02,616	1,34,000

*Includes NSSF loan of Rs 25,000 crores in FY 2016-17, Rs 40,000 crores in FY 2017-18, Rs 70,000 crores in FY 2018-19.

** For FY 2019-20, Rs 44,164.02 crores in FY 2019-20 released from food subsidy has been adjusted for repayment of NSSF loan.

*** Over and above RE (20-21), fund of Rs 1,18,712 crore has been additionally allocated by MoF for the purpose of repayment of NSSF loan to FCI.

ANNEXURE REFERRED TO IN PART (b) OF THE UNSTARRED QUESTION NO.1736 DUE FOR ANSWER ON 08.12.2021 IN THE LOK SABHA

Statement indicating the subsidy released to DCP States under National Food Security Act (including Pradhan Mantri Garib Kalyan Anna Yojana and Atma Nirbhar Bharat scheme)

(Rs in crores)

Sl no.	Name of the State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	21-22 (as on 30-11-21)
1	Andhra Pradesh	2254.42	1364.25	3212.82	6060.17	4542.57	7404.42	8424.72	5186.75
2	Bihar	1146.41	2540.92	1495.24	4535.11	2291.68	2535.71	4117.33	3994.33
3	Chhattisgarh	3332.71	3328.93	3141.28	4272.36	3303.19	4628.11	7193.13	3104.60
4	Gujarat		55.57	46.21	0.00	9.31	69.03	9.24	0.00
5	Karnataka		0.00	0.00	166.95	417.53	205.79	323.99	340.28
6	Kerala	744.84	834.42	419.25	782.06	620.23	469.30	1214.98	984.44
7	Madhya Pradesh	5668.11	5737.29	5354.97	8113.23	6026.97	8888.39	11946.44	3827.97
8	Maharashtra				583.66	0.00	1920.17	2555.74	676.76
9	Odisha	3785	3331.39	3847.72	5133.57	4651.01	5807.45	8985.73	2244.94
10	Punjab	75	300.00	2877.68	796.33	1722.33	1612.09	1761.53	860.38
11	Rajasthan	90.97	155.11	0.00	0.00	0.00	-----		0
12	Tamil Nadu	914.55	936.89	2303.76	651.70	1136.61	3242.79	3109.76	1387.19
13	Telangana	200.00	1390.08	1716.71	3853.71	2559.31	4858.89	6879.59	5031.88
14	Uttarakhand	385.42	408.67	346.80	860.11	329.8	903.12	1371.33	990.95
15	West Bengal	2578.38	2465.86	2441.93	2042.30	3279.69	2194.86	8792.03	1286.93
16	Jharkhand							3.66	3.66
17	Tripura							29.79	15.58
18	DBT*		69.62	133.97	148.74	139.25	204.24	182.78	97.76
	Total	21175.81	22919.00	27338.35	38000.00	31029.485	44944.35**	66901.77**	30040.74

* Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli. As on 30.11.2021.

** The RE, 2019-20 was Rs. 33508.35 crore. Total release includes Rs 11,436 crores released to DCP states from NSSF loan to FCI. Accordingly, MoF has additionally allocated (over and above BE for 2020-21) Rs 11,436 crore for repayment to FCI for NSSF loan & said amount has been released to FCI from DCP head in FY 2020-21. The said amount Rs 11,436 crore to FCI for NSSF loan has not been included in the subsidy figures mentioned for DCP or FCI.

Annexure-II(C)**ANNEXURE REFERRED TO IN PART (b) OF THE UNSTARRED QUESTION NO.1736 DUE FOR ANSWER ON 08.12.2021 IN THE LOK SABHA****Fund released to States/UTs under the Scheme of Central assistance to States/UTs for meeting expenditure incurred towards intra-State movement & handling of foodgrains and FPS dealer's margin under under National Food Security Act (including Pradhan Mantri Garib Kalyan Anna Yojana and Atma Nirbhar Bharat scheme)**

(As on 01.12.2021)

S. No.	States/ Uts	Fund Released (In crore)							
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	Total
	Budget Estimates	0	2500	4500	4000	4102.21	3982.54	4000	
	Revised Estimates	2.79	2500	4500	3883.94	1678.78	6482.54	-	
	Total Release	2.13	2500.00	4500.00	3883.94	1678.78	6482.54	2674.05	21721.44
